

**CONSTITUTION OF VACATION BENCHES
OF PATNA HIGH COURT, PATNA**

First Week

21.05.2018 (Monday) to 24.05.2018 (Thursday)

1. Hon'ble Mr. Justice Dinesh Kumar Singh -
(Civil and Criminal Application Motion Bench)
1st half -All urgent Civil matters including writ Petitions and other Criminal matters not assigned to any other bench.
2. Hon'ble Mr. Justice Sanjay Priya -
Cr. Misc. Matters under section 438 and 439 Cr. P.C. Appeal U/S 14A of S.C/S.T Act)
Cr. Revision U/S 102 of J.J. Act relating to Bail
3. Hon'ble Mr. Justice Arun Kumar -
1st half -Cr. Misc. Matters under section 438 and 439 Cr. P.C.
4. Hon'ble Mr. Justice S. Kumar -
Cr. Misc. Matters under section 438 and 439 Cr. P.C.
5. Hon'ble Mr. Justice Madhuresh Prasad -
Cr. Misc. Matters under section 438 and 439 Cr. P.C.
6. Hon'ble Mr. Justice Mohit Kumar Shah -
Cr. Misc. Matters under section 438 and 439 Cr. P.C.
7. Hon'ble Mr. Justice Prakash Chandra Jaiswal -
Cr. Misc. Matters under section 438 and 439 Cr. P.C.

CONSTITUTION OF SPECIAL BENCHES OF PATNA HIGH COURT, PATNA FOR DISPOSAL OF OLD CR. APPEALS (D.B. & S.J.) CASES DURING ANNUAL VACTION PERIOD

First Week

21.05.2018 (Monday) to 24.05.2018 (Thursday)

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| 1. Hon'ble Mr. Justice Dinesh Kumar Singh &
Hon'ble Mr. Justice Arun Kumar | 2nd half -- Cr. Appeal (D.B.)
Matters - Hearing |
| 2. Hon'ble Mr. Justice Aditya Kumar Trivedi | Cr. Appeal (S.J.) Matters -
Hearing |

**REVISED CONSTITUTION OF VACATION BENCHES
OF PATNA HIGH COURT, PATNA**

Second Week

28.05.2018 (Monday) to 31.05.2018 (Thursday)

1. Hon'ble Mr. Justice Jyoti Saran -
(Civil application motion Bench)

All urgent Civil matters
including writ Petitions.

2. Hon'ble Mr. Justice Birendra Kumar -
(Criminal application motion Bench)

1.All urgent Criminal matters
including Cr. writ Petitions and
any other Criminal matters not
assigned to any other bench.
2.Cr. Misc. matters under
section 438 and 439 Cr. P.C
3.Appeal U/S 14A of S.C/S.T
Act)
4.Cr. Revision U/S 102 of J.J.
Act relating to Bail

3. Hon'ble Mr. Justice Mohit Kumar Shah

- Cr. Misc. matters under
section 438 and 439 Cr. P.C

CONSTITUTION OF SPECIAL BENCH OF PATNA HIGH COURT, PATNA FOR DISPOSAL OF OLD CR. APPEAL (S.J.) CASES DURING ANNUAL VACTION PERIOD

Second Week

28.05.2018 (Monday) & 29.05.2018 (Tuesday)

1. Hon'ble Mr. Justice Aditya Kumar Trivedi

Cr. Appeal (S.J.) Matters -
Hearing

**REVISED CONSTITUTION OF VACATION BENCHES
OF PATNA HIGH COURT, PATNA**

Third Week

04.06.2018 (Monday) to 07.06.2018) Thursday

1. Hon'ble Mr. Justice Shivaji Pandey -
(Civil and Criminal application motion Bench)
All urgent Civil matters including writ Petitions and other Cr. matters not assigned to any other bench.
2. Hon'ble Mr. Justice Arvind Srivastava - Cr. Misc. matters under section 438 and 439 Cr. P.C.
Appeal U/S 14A of S.C/S.T Act)
Cr. Revision U/S 102 of J.J. Act relating to Bail
3. Hon'ble Mr. Justice Sanjay Kumar - Cr. Misc. matters under section 438 and 439 Cr. P.C.
4. Hon'ble Mr. Justice Dr. Anil Kumar Upadhyay - Cr. Misc. matters under section 438 and 439 Cr. P.C.

**CONSTITUTION OF VACATION BENCHES
OF PATNA HIGH COURT, PATNA**

Fourth Week

11.06.2018 (Monday to 14.06.2018 (Thursday)

1. Hon'ble Mr. Justice Rakesh Kumar -
(Civil and Criminal application motion Bench)
All urgent Civil matters including writ Petitions and Cr. matters not assigned to any other bench.

2. Hon'ble Mr. Justice Rajendra Kumar Mishra - Cr. Misc. Matters under Section 438 and 439 Cr. P.C.
Appeal U/S 14A of S.C/S.T Act)
Cr. Revision U/S 102 of J.J. Act relating to Bail

3. Hon'ble Mr. Justice Rajeev Ranjan Prasad - Cr. Misc. matters under Section 438 and 439 Cr. P.C.